

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 302 of 2013**

**Dated : 31<sup>st</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**State Load Despatch Center, Karnataka ..... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Vishal Gupta  
Mr. Kumar Mihir for R.2**

**Appeal No. 26 of 2013**

**State Load Despatch Centre Karnataka ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent (s): Mr. Saurabh Mishra for R-1  
Mr. Anantha Narayan M.G. for  
Mr. Sridhar Prabhu for R.2**

**Appeal No. 49 of 2013**

**State Load Despatch Centre Karnataka ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan**

**Ms. Swapna Seshadri**

**Counsel for the Respondent (s): Mr. Saurabh Mishra for R-1  
Mr. Anantha Narayan M.G. for  
Mr. Sridhar Prabhu for R.2**

**Appeal No. 233 of 2013 &  
I.A. No. 318 of 2013**

**Powergrid Corporation of India Ltd. & Ors. .... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr.**

**.....Respondent(s)**

**Counsel for the Appellant(s) :**

**Counsel for the Respondent(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri for R.1  
Mr. K. Gopal Choudhary  
Mr. A. Bhatnagar (Rep) for R.2**

**ORDER**

We have heard the learned counsel for the Respondent in Appeal no. 233 of 2013 for sometime by way of reply to the submissions made by the Appellant.

Since the issue raised in this Appeal which is an important issue has been raised in other Appeals also i.e. Appeal Nos. 302 of 2013, 26 of 2013 and 49 of 2013, we think it appropriate to hear other Appeals first i.e. Appeal Nos. 302 of 2013, 26 of 2013 and 49 of 2013 and then we will hear this Appeal.

Post all the appeals together on **27.2.2014 at 12.30 p.m.** for further hearing.

**(Rakesh Nath)**  
**Technical Member**  
ak/ra

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**